

**In the National Company Law Tribunal, Jaipur**

**CA(CAA) 33/230-232/JPR/2018**

**UNDER SECTION 230-232 OF COMPANIES ACT, 2013**

**In the matter of:**

**APM Industries Ltd and APM Finvest Ltd. .... Applicant/Petitioners**

**Order delivered on 28.09.2018**

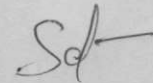
**Coram: Shri R. Varadharajan, Member (Judicial)**

For Petitioner (s) : Ashutosh Gupta, Adv.

For Respondent(s) : None appeared.

**ORDER**

Heard. Order is reserved in the 1<sup>st</sup> motion, subject to clarifications, if any.



**(R. Varadharajan)  
Member (Judicial)**